CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. OA 350/427/2018

Date of order: 2.4.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

PRADYUT KUMAR DAS ROY

S/o Late Hemendra Chandra Das Roy, Aged about 59 years, R/o A-8/514, Kalyani, Dist. – Nadia, Pin – 741235 Working in the post of Upper Division Clerk in the Office of Zoological Survey of India, Govt. of India, Ministry of Environment, Forest & Climate Change, Prani Vigyan Bhavan 535 'M' Block, New Alipore, Kolkata – 700053

..APPLICANT

VERSUS

- 1. Union of India, through
 The Secretary,
 Govt. of India,
 Ministry of Environment
 & Forests,
 Paryavaran Bhavan,
 CGO Complex,
 Lodhi Road,
 New Delhi 110003.
- 2. The Director,
 Zoological Survey of India,
 Government of India,
 Ministry of Environment,
 Forest & Climate Change,
 Prani Vigyan Bhavan
 535 'M' Block,
 New Alipore,
 Kolkata 700053.
- 3. Sri V. Jayachandran,
 Working in the post of
 Office Superintendent
 In Marine Biology Regional Centre,
 Zoological Survey of India, Chennai,
 130 Santhome High Road,
 Chennai 600028.
- 4. Sri Kameswar Prasad Singh,
 Working in the post of
 Office Superintendent in
 Zoological Survey of India,
 Government of India,
 Ministry of Environment,
 Forest & Climate Change,
 Prani Vigyan Bhavan



535 'M' Block, New Alipore, Kolkata – 700053.

5. Sri Robin Koyal,
Working in the post of
Office Superintendent in
Zoological Survey of India,
Government of India,
Ministry of Environment,
Forest & Climate Change,
Prani Vigyan Bhavan
535 'M' Block,
New Alipore,
Kolkata – 700053.

...RESPONDENTS.

For the applicant:

Mr.P.C.Das, counsel

Ms.T.Maity, counsel

For the respondents:

None

ORDER (ORAL)

Per Ms. Manjula Das, Judicial Member

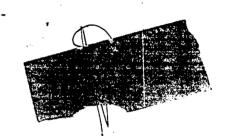
By this OA the applicant has sought for a direction upon the respondents to modify the office order dated 16.10.2017 in respect of the applicant who is promoted and posted as Office Superintendent to WRC, Zoological Survey of India, Pune and to issue an order in respect of the applicant posting him at HQ, Zoological Survey of India, Kolkata because 5 number of vacancies are available in the post of Office Superintendent and also because of the fact that date of superannuation of the applicant is on 31.12.2018 i.e. just few months after.

- 2. Mr.P.C.Das, ld. Counsel assisted by Ms. T.Maity, ld. Counsel appeared on behalf of the applicant. None appeared on behalf of the respondents.
- 3. Mr.Das submitted that the applicant is the seniormost UDC and vide order dated 16.10.2017 the applicant along with 6 others have been promoted to the post of Office Superintendent (Group B, Non-gazetted) in the Level- 6 and posted at WRC, ZSI, Pune. It is submitted by the ld. Counsel that the applicant made a representation before the authority stating that as he has only few months to retire, he may be accommodated in Kolkata, his home town so as to avail the promotional benefit by staying with his family and to settle



down at his home town after his retirement. The applicant has not yet been posted at Kolkata though there are so many vacancies.

- 4. Mr.Das fairly submits that at least the department be directed to accommodate the applicant against the vacancy in the post of OS.
- 5. By accepting the prayer made by Mr.Das, ld. counsel for the applicant and without going into the merits of the case, I deem fit and proper to direct the respondent authorities more particularly respondent No.2 to accommodate the applicant at Kolkata forthwith, subject the availability of vacancy, as he is already on the verge of retirement.
- 6. With the above observation and direction the OA stands disposed of. No order as to costs.



(MANJULA DAS) JUDICIAL MEMBER

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